

Annexure 1

Name of the corporate debtor: M/s Real Video Impact Private limited; Date of commencement of Liquidation: 11/03/2022; List of creditors as on: 21/02/2023

List of secured financial creditors

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|--|--|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 1 | Dhanlaxmi Bank Ltd | 15-04-2022 | 150,189,611.00 | 150,189,611.00 | Secured Loan | 150,189,611.00 | Dhanlaxmi Bank, The Financial Creditor has filed an application before Hon'ble NCLT for seeking direction for allowing to take possession on the assets and to sell the same. The requirement for application arise since the possession of the assets from DRT got released only after one year from liquidation order. | Hypothecation of movable assets including broadcasting equipments including accessories. | 150,189,611.00 | 73.21% | Nil | Nil | 0.00 | Nil | Nil |